

29.5.98

Learned counsel for the petitioner has filed a memo seeking withdrawal of the Original Application with liberty to agitate the same if necessary in future. Copy of memo has been served on Shri P.N. Mohapatra, learned Addl. Standing Counsel, who is present and heard. In view of this O.A. is disposed of as withdrawn giving liberty to the petitioner to agitate the matter in future if so advised.

Hand over copies of the order to learned counsel for both sides.

S. J. M.
29.5.98
VICE-CHAIRMAN

MEMBER (JUDICIAL)

Order afft. 29.5.98

A copy of order may be given to learned counsel for both sides.

Abh.
29.5.98

Abh.

29.5.98
S.O. (J)

~~Recd. a copy of order~~
Recd. a copy of order
at 29.5.98.

~~Recd. a copy of order~~
Recd. a copy of order

Recd. a copy of order
Recd. a copy of order
25/6/98